

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 410
IB/121/ND/2024

IN THE MATTER OF:

SHS International Trading Through Ms. Sumita Tomar	...	Applicant
Versus		
Jm Infra & Enviro Technologies Private Limited	...	Respondent

Under Section 9 of IBC, 2016

Order delivered on 18.07.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Rakesh Kumar, Adv. Preeti Kashyap, Adv. Ankit Sharma, Adv. Varun Pandit, Adv. Yash Dhawan
For the Respondent	: Sr. Adv. Manish Vashisht, Adv. Ankit Sharma, Adv. Sayan Ray

HYBRID HEARING (PHYSICAL & VC)

ORDER

Mr. Ankit Sharma, Ld. Counsel for the Applicant as well as Mr. Manish Vashisht, Ld. Sr. Counsel for the Respondent are present through VC. Pleadings have already been completed. List this matter on **21.08.2024** for arguments.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)